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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 13900/2022 DEEPAK KANDPAL

.....Petitioner

Through: Dr.S.S. Hooda & Mr.Aditya

Hooda, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr.Kavindra Gill, Sr.P.C. with

Mr.Hemendra Singh, Dy.

Comdt./Law BSF.

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA HON'BLE MS. JUSTICE SHALINDER KAUR

ORDER

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26.09.2024

- List along with W.P.(C) 15023/2023 on 2nd December, 2024. 1.
- 2. The petitioner, in the meantime, shall have the rejoinder placed on record.

NAVIN CHAWLA, J

SHALINDER KAUR, J

SEPTEMBER 26, 2024/rv/DG

Click here to check corrigendum, if any